

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3529/2016

New Delhi this the 4th day of October, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

E. Nagachandran,
Aged 41 years,
S/o Sh. P. Eeswaran,
Deputy Director,
Ministry of Corporate Affairs,
Shastri Bhawan, New Delhi-110 001
C-305, Pragati Vihar Hostel,
New Delhi-110 003.

.....Applicant

(None present)

Versus

1. Union of India through
The Chief Statistician of India and Secretary,
Ministry of Statistics and Programme Implementation,
Sardar Patel Bhawan, Parliament Street,
New Delhi -110 001.
2. Dr. T.C.A. Anant,
S/o Late Shri T.C.A. Srinivasa Varadan,
Presently working as Chief Statistician of India and Secretary,
Ministry of Statistics and Programme Implementation,
Sardar Patel Bhawan, Parliament Street,
New Delhi -110 001.
3. Shri D.K. Sharma,
S/o Late Shri R.B. Sharma,
Presently working as Deputy Passport Officer,
M/o External Affairs, Goa
Formerly Under Secretary,
Ministry of Statistics and Programme Implementation,
Sardar Patel Bhawan, Parliament Street,
New Delhi -110 001.Respondents

Address for Service for Respondent No.3

[Under Rule 11(3) of the Central Administrative Tribunal
(Procedure) Rules, 1987]

Through The Chief Statistician of India and Secretary,
Ministry of Statistics and Programme Implementation,
Sardar Patel Bhawan, Parliament Street,

New Delhi -110 001.

(By Advocate: Shri R.N. Singh with Sh. Amit Sinha)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

Counter has been filed. None for the applicant. On the last date also the applicant has remained absent. It appears that the applicant is not interested in pressing the application.

2. Therefore, this application is dismissed for default of appearance and non-prosecution.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/